

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4522  
(To be answered on the 22<sup>nd</sup> March 2018)**

**Services of Aviation Companies**

**4522. SHRI N.K. PREMACHANDRAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the details regarding the civil aviation companies registered/licensed for service in the country during the last three years;
- (b) whether the Government proposes to give priority to the Government Public Sector Undertakings for giving licence to routes;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details regarding the domestic and international routes in which the Government company's operate;
- (e) whether the licence of any Government company was cancelled on any route during the last three years and given to private airlines;
- (f) if so, the details thereof and the reasons therefor; and
- (g) whether it has come to the notice of the Government that the Government company's suffer losses due to the policy adopted by the Government in the civil aviation sector and if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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**(a) List of companies issued with Air Operator Certificate for operating Scheduled Air Transport Services in the country during the last three years is at Annexure-I.**

**(b)&(c) As per extant policy, due consideration is given to the international operational plans submitted by Air India Ltd. before allocation of international traffic rights to other eligible applicants.**

**(d) Air India Ltd. (including Alliance Air) currently operates to 75 domestic destinations with 361 flights per day and 40 international destinations with 177 flights per day. List of domestic and international destinations of Air India Ltd. is at Annexure-II.**

**Pawan Hans Ltd. operates in domestic sector through lease of helicopters to State Government, Oil and Natural Gas Corporation Limited etc.**

**(e) No licence of any Government company was cancelled on any route during the last three years. However, Air India Ltd. has withdrawn operations of following routes:**

**• Domestic**

**(i) Chennai-Pune and vv in the year 2014**

**(ii) Delhi-Durgapur-Kolkata & vv from 17th Jun, 2016.**

**(iii) Varanasi-Bhubaneshwar-Varanasi with effect from 10th March, 2017.**

**(iv) Bengaluru-Hyderabad-Pune-Goa & vv withdrawn with effect from 29th Oct, 2017.**

**• International**

**(i) Delhi-Dhaka vv route from Feb, 2015.**

**(ii) Varanasi-Kathmandu & vv route from Oct, 2015**

**(f) Does not arise in respect of (e).**

**(g) With repeal of Air Corporation Act in March 1994, the Indian aviation sector was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. Government has however, laid down Route Dispersal Guidelines (RDGs) with a view to achieve better connectivity of air transport services of different regions of the country. As such, the airlines are free to operate anywhere in the country subject to compliance with RDGs issued by Government. However, Ministry of Civil Aviation has launched Regional Connectivity Scheme [Ude Desh ka Aam Naagrik (UDAN)] in October, 2016 with the objective to facilitate / stimulate regional air connectivity to currently under-served and unserved airports.**

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**Annexure-I**

Sl. No.	Name of Operator	Date of Issue	Remarks (if any)
1.	Air Pegasus Pvt. Ltd.	24.03.2015	Suspended w.e.f. 08.11.2016 due to non-availability of aircraft
2.	Turbo Megha Airways Pvt. Ltd.	07.07.2015	Converted to Scheduled Commuter Operating Permit on 17.05.2017.
3.	Air Carnival Pvt. Ltd.	04.07.2016	Suspended w.e.f. 06.06.2017 due to non-availability of aircraft.
4.	LEPL Projects Ltd.	03.10.2016	Suspended w.e.f. 04.05.2017 due to failure of airline to provide safe, efficient and reliable air transport service.
5.	Zexus Air Services Pvt. Ltd.	03.02.2017	
6.	Deccan Charters Pvt. Ltd.	22.12.2017	
7.	Air Odisha Aviation Ltd.	13.02.2018	

## Annexure-II

List of domestic and international destinations to which Air India Ltd. (including Alliance Air) operates.

Sl. No.	Domestic Destination	International Destination
1.	AGARTALA	ABU DHABI
2.	AGATHI	BANGKOK
3.	AGRA	BAHRAIN
4.	AHMEDABAD	BIRMINGHAM
5.	AIZWAL	CHICAGO
6.	ALLAHABAD	COLOMBO
7.	AMRITSAR	COPENHAGEN
8.	AURANGABAD	DAMMAM
9.	BAGDOGRA	DHAKA
10.	BENGALURU	DUBAI
11.	BHATINDA	FRANKFURT
12.	BHAVNAGAR	HONGKONG
13.	BHOPAL	JEDDAH
14.	BHUBANESHWAR	KABUL
15.	BHUJ	KATHMANDU
16.	BIKANER	KUWAIT
17.	CALICUT	LONDON
18.	CHANDIGARH	MADRID
19.	CHENNAI	MALE
20.	COCHIN	MELBOURNE
21.	COIMBATORE	MILAN
22.	DEHRADUN	MUSCAT
23.	DELHI	NEWARK
24.	DHARAMSHALA	NEW YORK
25.	DIBRUGARH	OSAKA
26.	DIMAPUR	PARIS
27.	DIU	RIYADH
28.	GAYA	ROME
29.	GOA	SAN FRANCISCO
30.	GORAKHPUR	SEOUL
31.	GUWAHATI	SHANGHAI
32.	GWALIOR	SHARJAH
33.	HUBLI	SINGAPORE
34.	HYDERABAD	STOCKHOLM
35.	IMPHAL	SYDNEY
36.	INDORE	TOKYO
37.	JABALPUR	VIENNA
38.	JAIPUR	WASHINGTON

39.	JAMMU	YANGON
40.	JAMNAGAR	TEL AVIV (will commence from 22 <sup>nd</sup> March 2018)
41.	JODHPUR	
42.	KHAJURAHO	
43.	KOLKATA	
44.	KULLU	
45.	LEH	
46.	LILABARI	
47.	LUCKNOW	
48.	LUDHIANA	
49.	MADURAI	
50.	MANGALORE	
51.	MUMBAI	
52.	NAGPUR	
53.	NANDED	
54.	PANTNAGAR	
55.	PATNA	
56.	PORT BLAIR	
57.	PUNE	
58.	RAIPUR	
59.	RAJKOT	
60.	RANCHI	
61.	SHILONG	
62.	SHIMLA	
63.	SHIRDI	
64.	SILCHAR	
65.	SRINAGAR	
66.	SURAT	
67.	TEZPUR	
68.	TIRUPATI	
69.	TRICHY	
70.	TRIVANDRUM	
71.	UDAIPUR	
72.	VADODARA	
73.	VARANASI	
74.	VIJAYWADA	
75.	VIZAG	

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